

to circulate amongst all judicial officers for compliance

HIGH COURT OF JAMMU AND KASHMIR

(OFFICE OF THE CENTRAL PROJECT COORDINATOR - COURTS)

To All
Principal Dist. & Sessions Judges of the
State.

No:- 1018/CPC/K

Dated:- 06-09-2018

Subject:- Additional Desktops for Courts.

Sir,

Kindly refer to the communication of this office bearing No:- 949 /CPC/K Dated:- 09-07-2018 with regard to the cited subject. In this respect, it is requested to your good self to kindly direct the Judicial Officers of the concerned courts in your District where additional desktops have been delivered to submit to this office the stock entry report as per the proforma attached herewith within two days positively. The report must be sealed and signed by the concerned Judicial Officer.

With warm regards.

Yours faithfully,

officer in charge Pr. Dist. & Sessions Judge of Rambh.

(Malik Shebir Ahmad)
CPC (e-Courts)

NO 1518-28/1057 D. 7/9/2018

copy forwarded to Supd. J. Rambh., Sub. Judge. Rambh. Dist. Court, Rambh. District. Submit report by today D.O. 7-9-2018 at 12.30 P.M.

Pr. District & Sessions Judge
Rambh. (J&K)

**PROFORMA FOR STOCK ENTRY REPORT OF ADDITIONAL
DESKTOPS SUPPLIED.**

DISTRICT	NAME OF THE COURT	DESKTOP SERIAL NUMBER WITH MAKE & MODEL	STOCK LEDGER NO.	PAGE NO.

Date:-

Name of the Judicial Officer

Seal and Signature